

कार्यों को एक साथ शुरू कर देने की बजाय कुछ परियोजनाओं पर ही पूरा ध्यान केन्द्रित किया जाये। इस संबंध में प्रस्ताव यह है कि जो परियोजनाएं पहले से शुरू की जा चुकी हैं उन पर काफी प्रगति हो जाने के बाद ही इस परियोजना का निर्माण कार्य शुरू किया जाये।

[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b) A statement is attached. [See Appendix CVI, Annexure No. 80.]

(c) Broad gauge station on Rampur-Haldwani line are Chamraua, Kemri, Bilaspur, Kausalganj, Rudrapur, Tanda, Lalkua and Haldwani. The existing station will be retained on the Moradabad-Ramnagar line after gauge conversion.

(d) In view of the uncertainty regarding availability of funds it is difficult to give the time by which work for laying BG railway line from Moradabad to Haldwani and Rampur to Haldwani will commence. Heavy commitments have already been entered into for construction of new lines/conversion of existing metre gauge/narrow gauge lines into broad gauge and it has been decided to concentrate on some of the projects instead of taking up all at the same time. It is proposed to take up the construction work on this project after the projects already in hand have made substantial progress.]

#### Fire in a gas godown in Delhi

1^7. SHRI KALP NATH RAI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are aware about the incident of leakage of gas from a cooking gas cylinder which caused a fire in a gas godown in Delhi on the 23rd July, 1978 resulting in damage to property and

destruction of about one hundred and fifty gas cylinders;

(b) what steps Government propose to take to prevent the recurrence of such incidents; and

(c) what action Government have taken to punish the company that produced the defective cylinder?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c) The fire accident involving cooking gas cylinders took place on the night of 22nd July, 1978 in a go-down belonging to an Indane dealer near Model Town, Delhi. The cause of the fire is being investigated by the Chief Controller of Explosives. The LPG cylinder storage godown of the distributor has been approved by the Department of Explosives after obtaining a certificate from the local Fire Services Department regarding the suitability of the site. The cylinders and the valves are manufactured in accordance with rigid specifications laid down by the ISI. The cylinders are also required, under the Gas Cylinder Rules, 1940, framed under the Indian Explosives Act, 1884, to be maintained in good condition. Among other precautions, no fire or any other source of ignition should be allowed anywhere within the prescribed safety zone of the godown. If the prescribed norms are observed the possibility of a fire occurring in a go-down is very remote. An officer of the Department of Explosives has now been specially deputed by the Chief Controller of Explosives to inspect each and every LPG cylinder storage in and around Delhi and ensure that suitable steps are taken to get the defects rectified as expeditiously as possible. A meeting has also been held by the Chief Controller of Explosives with the representatives of the Oil Companies for reiterating strict observance of the safety rules and conditions stipulated under the Gas Cylinder Rules, not only by the Oil Companies but also by the distributors.

[ ] English translation.